

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 19.07.04

On being mentioned, the matter is taken up for admission.

2. Heard Mr. P.K. Chand, Ld. Counsel appearing for the applicant. He has served a copy of this O.A. on Shri S.B. Jena, Ld. Addl. Standing Counsel. Being aggrieved by the order dated 16.07.04 posting Smt. Sanjukta Behera, presently SPM, Orissa School of Engineering S.O., under Cuttack City Division, as APM (Accounts), Chandinichowk H.O., the applicant has filed this O.A. seeking certain reliefs. It has also been disclosed by the applicant that he has filed a representation to the CPMG, Orissa Circle, through proper channel on 13.07.04 for considering his case and to confirm him as APM (Accounts) in LSG Supervisory Cadre from 01.06.2000 without disturbing him from his present post. As this representation has been submitted we find only on 13.07.04, it is, therefore, premature on the part of the applicant to have approached this Tribunal without exhausting the departmental remedy. In the aforesaid premises, we direct Respondent No.2 to dispose of this representation by 29.07.04 and if relief, sought by the applicant, is permissible, the same may be considered. In any case, the representation should be disposed of before 29.07.04 as the posting order has to be implemented by 31.07.04.

3. with the above direction, the O.A. is disposed of. No costs.

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Copy of order dt. 19/3/04
also copy issued
to all the respondents
by Post.

A copy of this O.A. be sent to the Respondents
along with copy of this order.

[Signature]
Vice-Chairman (J)

[Signature]
Member (J)

The same copy of
order issued to the
Council for both sides.

[Signature]
S.O.

[Signature]
20/3/04